

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 305**

IA-1470/2023 IA-1168/2023 IA-982/2023 IA-1024/2023 IA-5188/2022  
In  
IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Radiant Castings Pvtg Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 01.06.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/RP : Mr. Adarsh Tripathi and Mr. Ajitesh Garg, Counsel  
for the Resolution Professional along with Resolution  
Professional Mr. Vasudeo Agarwal

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 06.07.2023.

Sd/-  
**(Court Officer)**